

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 174 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Lobsang Tenzin,  
District & Sessions Judge, Ziro, Lower Subansiri District,  
Arunachal Pradesh

Dated Guwahati, 6<sup>th</sup> January, 2020.

Sub:- Leave.

Ref:- Application dated 03.01.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 5 (five) days from 06.01.2020 to 10.01.2020 along with station leave permission for the same period has been granted/~~rejected~~. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

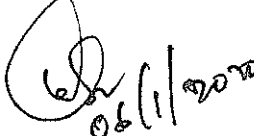
**JT. REGISTRAR (VIGILANCE)**

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**Memo NO.HC.VII-21/2008/ 175TA, dated 6.1.20**

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. ~~The~~ Systems Analyst, Gauhati High Court.

  
06/1/2020

**JT. REGISTRAR (VIGILANCE)**

Rolan